

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

)

Date : 08-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms Anita Tripathi, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr Pushkar Sharma, Adv.
Mr Salim Ansari, Adv.
Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1,6 and 8 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps alongwith complete address of respondent nos. 10 to 15 to effect service on respondent nos. 2 to 5, 7 and 10 to 15 within two weeks time.

Respondent no.9 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

List again on 17.7.2019.

SURINDER S. RATHI
Registrar